## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



T.C.P No. 90/(MAH)/2014 C.A. No. 26/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

NAME OF THE PARTIES:

Mr. Mukesh Kothari

V/s.

M/s. Jetex Carborators Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	JYOTI SINGH	AD VOCATES	J. Singh
`		FOR THE	
	SMITI VERMA	RESPONDENTS	Smit Venne.
		ilb phoenix	
		Legal	
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## ORDER CA 26/2015 In TCP 90/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 20.10.2017.

Sd/-

Sd/-

V. NALLASENAPATHY

**B.S.V. PRAKASH KUMAR** 

Member (Technical)

Member (Judicial)